



Government of Jammu and Kashmir,
Finance Department, Civil Secretariat.

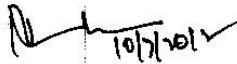
Notification
Srinagar, the 10th July, 2012.

SRO-223 In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that the following amendments shall be made in the Jammu & Kashmir Judicial Pay Rules, 2003, Issued vide SRO-368 dated 21st October, 2003.

In the said Rules:-

"In the first Para of Rule 6, the word 'Prospectively' is substituted by the words 'with effect from 1.1.1996'".

By order of the Governor.


10/7/2012

Sd/-
(Iqbal Khandey)
Principal Secretary to Government
Finance Department

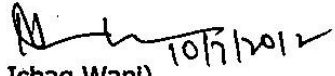
No:-A/71(98)-II

Dated:- 10-07-2012

Copy to the:-

12. Advocate General, J&K High Court Srinagar/Jammu
13. Principal Resident Commissioner, 5-Peithvi Raj Road New, Delhi.
14. All Financial Commissioners.
15. All Principal Secretaries to Govt.
16. Principal Secretary to Hon'ble Chief Minister.
17. Chief Electoral Officer, J&K Jammu.
18. All Commissioner/Secretaries to Govt.
19. Divisional Commissioner Srinagar/Jammu.
20. Accountant General Srinagar/Jammu.
21. Secretary to Chief Justice J&K High Court Srinagar/Jammu.
22. Registrar General J&K High Court Srinagar/Jammu
25. All Head of Departments/Managing Director/Chief Executive of State PSUs/Autonomous Bodies.
14. Secretary to Governor/Chief Minister/public Service Commissioner Legislative Assembly/Legislative Council.

15. All District Development Commissioners.
16. Director Budget, Finance Department
26. Director/Dy. Director Audit and Inspections Finance Deptt.
27. Director/Dy. Director Accounts & Treasuries Sgr/Jammu.
28. Director/Dy. Director Fund Org. Srinagar/Jammu.
29. FA & CAO Flood Control and Hydel Projects Sgr.
30. Director Information J&K Srinagar/Jammu.
31. Principal Northern Zonal Accountancy Training Institute Jammu.
32. Principal Accountancy Training School Srinagar.
33. All Financial Advisors & CAO's
34. All Treasury Officers/Distt. Treasuries Officers.
35. General Manager Govt. Press for publication in Govt. Gazette
36. Chief Accounts Officer Examiner Local /Fund Audit Cell.
37. Prpl. Pvt. Secretary to Chief Secretary
38. Pvt. Secretary to Minister/ State Ministers/ Dy. Ministers for inf. to the Hon'ble Ministers
39. All officers/Sectional Officers of Finance Deptt.


(Dr. M. Ishaq Wani) 10/7/2012
Director Codes,
Finance Department.